

12

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH

12. O.A. No.060/00463/2014

KARAM SINGH & ORS.

APPLICANTS

VERSUS


UNION OF INDIA & ORS.

RESPONDENTS

23.02.2015

Present: Sh. Jagdeep Jaswal, counsel for the applicants.
Sh. Yogesh Putney, counsel for the respondents.

1. Learned counsel for the applicants submits that he wishes to withdraw the present O.A. and presses that the applicants may be allowed to file a fresh O.A. for same cause of action with better particulars.
2. Learned counsel for the respondents does not object to the submissions made by learned counsel for the applicants.
3. Hence the O.A. is disposed of as withdrawn with liberty as prayed.



(DR. BRAHM A. AGRAWAL)
MEMBER (J)



(RAJWANT SANDHU)
MEMBER (A)

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